

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 08.05.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO	IA(IBC) No.1819/2023, IA(IBC) No.1820/2023, Cont.A.(IBC)/22/2023 in IA(IBC) No.1316/2023, IA (IBC)/1945/2023 in Company Petition IB/64/2023
NAME OF THE COMPANY	Tirumala Hills Asphalat Pvt Ltd
NAME OF THE PETITIONER(S)	GP Petroleums Ltd
NAME OF THE RESPONDENT(S)	Tirumala Hills Asphalat Pvt Ltd
UNDER SECTION	9 of IBC

ORDER

IA(IBC) No.1819/2023

Present: Mr. Adinarayana Babji Kota for the Applicant.
None for the Respondents No. 1 to 3.

For filing of Vakalat as well as counter, **matter is adjourned to 01.08.2024.**

IA(IBC) No.1820/2023

Present: Mr. Adinarayana Babji Kota for the Applicant.
None for the Respondents No. 1 to 3.

For filing of Vakalat as well as counter, **matter is adjourned to 01.08.2024.**

Cont.A.(IBC)/22/2023 in IA(IBC) No.1316/2023

Present: Mr. Adinarayana Babji Kota for the Applicant.
None for the Respondents No. 1 to 3.

For filing of Vakalat as well as counter, **matter is adjourned to 01.08.2024.**

IA (IBC)/1945/2023

Present: Mr. Adinarayana Babji Kota for the Applicant.

Heard. Reserved for orders.

Sd/-

MEMBER (T)

Vamsi

Sd/-

MEMBER (J)